

**EFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 252 of 2017 (SZ)**

**Applicant (s)**

Dudaya Suvara,  
Karnataka and another.

**Vs**

**Respondent (s)**

The Deputy Commissioner/Chairman,  
Udipi District Sand Monitoring Committee,  
Udipi and others.

**Legal Practitioners for Applicant(s)**

M/s Ranjan Shetty

**Legal practitioners for respondent(s)**

Mr. Devaraj Ashok for R1 to R4  
Mr. Syed Nurullah Sheriff for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.02.2018  Applicant counsel present. R1 to R4, R6, R7 counsel present. Fresh private notice to R8 & reply of R1 to R4, R6 & R7 call on 01.03.2018.  (Tmt. Meena Satheesh) Registrar